

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/486/2017  
M.A. No.60/689/2017**

**Date of decision: 01.05.2019**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

1. Bhagat Ram S/o Sh. Janak Raj, aged 43 years.
2. Rajinder Singh S/o Sh. Anchal Singh, aged 28 years.
3. Pardeep Kumar S/o Sh. Joginder Singh, aged 34 years.
4. Ravinder Singh S/o Ranjit Singh, aged 22 years.
5. Dinesh Kumar S/o Sh. Hem Raj, aged 36 years.
6. Balbir Kumar S/o Sh. Chunni Lal, aged 41 years.
7. Mukesh Kumar S/o Sh. Hem Raj, aged 32 years.
8. Ashok Kumar S/o Sh. Chuni Lal, aged 37 years.
9. Sanjeev Kumar S/o Ashok Kumar, aged 25 years.
10. Vinod Kumar S/o Sh. Dhian Chand, aged 48 years.
11. Harveer Singh, S/o Sh. Mela Ram, aged 33 years.

All the applicants working as Mazdoor, Group C, in Basic Group, office of 388 Coy, ASC (Supply), Depot, Kandrori, Distt. Pathankot.

**... APPLICANTS  
VERSUS**

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi-110011.
2. Director General, Directorate General of Supplies and Transport, Quartermasters General's Branch, Integrated HQ of MoD, DHQ PO, New Delhi-110105 C/o 56 APO.
3. Officer Commanding, HQ Western Command (Ord.), Pin-908543.
4. Commanding Officer, 388, Company Army Service Corps (Supply) Kandrori, Pathankot (Punjab).

**... RESPONDENTS**

**PRESENT:** Sh. Jagdeep Jaswal, counsel for the applicants.  
Sh. K. K. Thakur, counsel for the respondents.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. Faced with the disputed question of jurisdiction, learned counsel for the applicants seeks permission to withdraw this O.A. enabling the applicants to approach Labour Court for redressal of their grievance.
2. Accordingly, the O.A. along with M.A. are disposed of, as withdrawn, with indicated liberty.

**(P. GOPINATH)**  
**MEMBER (A)**

Date: 01.5.2019.  
Place: Chandigarh.

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**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

